

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

(IA No. 194278/2022 - APPLICATION FOR SUBSTITUTION
IA No. 203128/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 21-08-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PANKAJ MITHAL
[IN CHAMBER]

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Sandeep Singh, Adv.
Mr. Prabhat Kumar Rai, Adv.

For Respondent(s) Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, two weeks' time is allowed for taking steps for service of notice for the purposes of alternative arrangement in respect of Respondent nos.14 & 24 as well as for taking steps for substitution of the legal representatives of the deceased respondent nos. 4, 6, 10 and 15.

(KAVITA PAHUJA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)